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Care Centres, awareness generation for behaviour and life-style changes, screening and early diagnosis of persons with high level of risk factors and their treatment and referral (if required) to higher facilities for appropriate management for Non-Communicable Diseases. Support is also provided to States/UTs for human resources under the programme based on the Programme Implementation Plan (PIP) submitted by the States as per their needs. The programme is under implementation in all the 36 States/UTs.

[2 August, 2016]

There is no plan to open screening centre to detect cancer, hypertension and diabetes in 100 Districts. However, on 22nd June, 2016, Operational Guidelines have been released for implementing population level screening for diabetes, hypertension and common cancer *viz.* breast, cervical and oral. The States/UTs have been advised to submit supplementary Programme Implementation Plan (PIP) for implementation of the guidelines in atleast two Districts. The Guidelines provide for training of field level health workforce and monitoring their performance.

Cancer can be diagnosed and treated at various levels in the Government Health Care System. The number and details of District Hospitals having various cancer treatment facilities is not centrally maintained. However, as informed by the States, 293 District NCD Clinics, 1587 CHC NCD Clinics, 88 Cardiac Care Units and 64 Day Care Centres have been set up under the NPCDCS programme as on 31st March, 2016.

Construction of new AIIMS in Gorakhpur

†1770. SHRI VISHAMBHAR PRASAD NISHAD: CH. SUKHRAM SINGH YADAV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Ministry is taking steps to construct the proposed All India Institute of Medical Sciences (AIIMS) in close vicinity of Gorakhpur Airport;
- (b) whether it is also a fact that the said airport has less land as compared to norms:
- (c) whether AIIMS was planned to be set up in Khuthan of Gorakhpur earlier; and
- (d) whether there is sufficient land in Khuthan and also there is no compulsion of sensitive place like airport and the details thereof?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) Cabinet has approved setting up of AIIMS at Mahadev Jharkhandi, Tukda 2, Tehsil Sadar, Gorakhpur.

- (b) As per the details provided by Government of U.P., the total area of the land is 112.05 acres.
- (c) Earlier, based on the details provided by the Government of U.P. and recommendations of central team, the Central Government had conveyed inprinciple approval for establishment of new AIIMS at Khuttan Khas (Area: 234.71 acres) to U.P. Government subject to the certain condition. The confirmation on the conditions was not received from State Government. Therefore, this Ministry again requested Government of U.P. to confirm encumbrance free status of land or make alternative site available. In response, the State Government offered another site measuring 112.05 acres of land at Mahadev Jharkhandi, Tukda 2, Tehsil Sadar, Gorakhpur. A central team visited this site to assess suitability of this site for establishment of new AIIMS. The recommendations of the central team were considered and on finding the site suitable, the said site was approved for establishment of AIIMS.
- (d) The area of land was sufficient but the land was legally disputed. Now, the location has been finalised as mentioned in (a) above.

Viability of M.Sc. (Medical) degree

1771. SHRI C.P. NARAYANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that under Clinical Establishment Act adopted in 2010 and Rules thereunder, medical M.Sc. degree awarded by health universities was not considered as sufficient qualification for signatories in laboratories;
- (b) whether Government is aware that according to new laboratory standard, NCEA/laboratory 026, several scientists qualified till then were rendered unqualifed; and
- (c) whether Government is aware that it was MCI and such bodies consisting of only doctors which hold such a position and not recognise medical M.Sc. degree holders competent to be signatories in laboratories?